

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 347 of 2013 in DFR No. 2005 of 2013

Dated : 22nd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bangalore Electricity Supply Company Ltd. & Ors. ...Appellant(s)
Versus
GMR Energy Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Alok Shankar

ORDER
(IA No. 347 of 2013 – for delay in filing)

Issue notice to all the Respondents. Dasti service is permitted.

Post the matter on 01.11.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson